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	Legislative Assembly of the State as the list relating to the said areas was misplaced due to confusion and the same could not be sent for printing.	tenuity. The officials responsible for the omission are being proceeded against.
Karnataka	A few cases of omission of certain isolated houses (only 5) were reported during the last general election to the Legislative Assembly of the State.	Disciplinary action has been taken against the enumerators and supervisors concerned for these lapses.
Uttar Pradesh	Three such complaints were received.	The Chief Electoral Officer, Uttar Pradesh was asked to take necessary action in the matter.

Supply of crude by U.S.S.R.

340. SHRI D. D. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Russia has agreed to supply more crude to India; and
- (b) if so, the total quantity to be imported?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). During the recent visit of the Minister of Petroleum, Chemicals and Fertilizers to U.S.S.R. a contract was concluded on 29th May, 1979 between Indian Oil Corporation and SNE Moscow, covering supplies of an additional quantity of 6,00,000 tonnes of crude oil from the Soviet Union in exchange for export of rice of equivalent value. This quantity will be in addition to an existing contract which provides for supplies of 1.5 million tonnes of crude oil from U.S.S.R. during 1979.

Working of newspapers

341. SHRI D. D. DESAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether in his recent speech at Srinagar, he expressed unhappiness

about the unsatisfactory working of newspapers in the country;

- (b) if so, the reasons thereof; and

(c) whether the Press Commission will go into the ownership pattern of newspapers in the country and suggest measures so as to make them really independent?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). I had stated *inter alia* that the present ownership pattern of newspapers in the country was not satisfactory.

- (c). Yes, Sir.

Import of Crude

342. SHRI V. ARUNACHALAM:
SHRI A. BALAJANOR:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantity of crude oil imported during the last six months and the prices at which imported;

(b) the quantity proposed to be imported during next six months and the prices therefor;

(c) the effect of such imports on the prevailing price of petroleum in the country; and